

URGENT

No.DSJ/EC/NHN/Protocol/2018-  
Office of the District and Sessions Judge,  
Sirmaur District at Nahan, H.P.

Dated, Nahan the June 26, 2018.

**OFFICE ORDER**

In view of the tour programme of Hon'ble Mr. Justice T.S. Thakur, Former Chief Justice of India received vide Registry letter No.HHC/Protocol/(Retd.)/CJI/08- dated 15-6-2018, the following officials of the office of the Civil Judge-cum-JMIC, Rajgarh as already directed by the Civil Judge-cum-JMIC, Rajgarh vide Office Order No.Civil Judge/JMIC/Supdt/RGH/2018-766-769 dated 26-6-2018, shall receive and attend his Lordship as per protocol during his Lordship's visit at Daro Deveria w.e.f. 27-6-2018 to 29-6-2018:

Sl. No.	Name	Designation	Contact Number
1.	Shri Arun Kumar Sharma	Sheristedar/Superintendent Grade-II.	7018603369 9736160885
2.	Shri Vijender Sharma, Naib Nazir	Naib Nazir	8679786000 9418530786
3.	Shri Arun Kumar	Process Server	9816212597

They shall be entitled to TA/DA as admissible under the Rules.

*Sd/-*  
District and Sessions Judge,  
Sirmaur District at Nahan, H.P.

Endst.No.DSJ/EC/NHN/Protocol/2018-3243, Dated : 26-6-2018

Copy for information and necessary action is forwarded to:

1. The Addl. District and Sessions Judge, Nahan.
2. The Senior Civil Judge-cum-CJM, Nahan.
3. The Civil Judge-cum-JMIC, Rajgarh w.r.t. her office orders, referred to above.
4. The Civil Judge-cum-JMIC, Nahan.
5. The above named officials for compliance.

*Sd/-*  
District and Sessions Judge,  
Sirmaur District at Nahan, H.P.